

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 112  
TO BE ANSWERED ON 2<sup>ND</sup> FEBRUARY, 2018**

**INSPECTION OF MEDICAL COLLEGE**

**112. SHRI N.K. PREMACHANDRAN:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the details of the deficiencies noticed by the Medical Council of India (MCI) during their inspection in Government Medical College, Paripally, Kollam, Kerala, in recent past;
- (b) whether the Union Government has received representation from public representatives requesting to cancel the decision of MCI to debar the said Medical College, from giving admission in two academic years;
- (c) if so, the action taken thereon;
- (d) whether it has come to the notice of the Government that most of the deficiencies are operational defects, if so, the details of compliance report submitted by Government of Kerala; and
- (e) the present status of the college and the action initiated by the Union Government for issue of Letter of Permission for admission during the academic year 2018-19 and 2019-20?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SHRI ASHWINI KUMAR CHOUBEY)**

(a): Details of deficiencies noticed by Medical Council of India during their inspection are given in Annexure.

(b) to (d) Yes. The Central Government granted hearing to the College on 09.01.2018 through a Committee constituted for the purpose. Since the College/State Government submitted that the deficiencies have been removed and the Hearing Committee observed that MCI did not point out any deficiency in faculty and only marginal deficiency of Residents was indicated, MCI was asked to review their earlier recommendation.

(e) As per MCI Regulations, permission for establishment of a Medical College is granted for one year. Thereafter annual renewal permission is granted if the College meets Minimum Standard Requirements till the College is recognized. The last date for issuing renewal permission or otherwise for the year 2018-19 is 31.05.2018.

**Deficiencies pointed out by the MCI**

1. Shortage of Residents is 12.76 %.
2. Casualty: Separate Casualty for O.G. is not available.
3. O.T.s: Only 2 Major O.T.s are functional against requirement of 4. Septic O.T. is not available.
4. ICUs: ICCU, PICU are not available.
5. Radio diagnosis department: Only 1 Mobile X-ray machine is available which is used only for Pediatrics department; resultantly there is NIL Mobile X-ray machine available for general use. AERB approval is not available for any X-ray machine.
6. ETO Sterilizer is not available.
7. Audiometry & Speech Therapy are handled by the same person which is not permissible.
8. No kitchen facilities are available for patients. No food is supplied to patients.
9. Teaching areas in OPD & Wards are yet to be made functional.
10. Central Photography section: Equipment are not available.